

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, THC, DELHI

C I R C U L A R

This is in compliance with the Hon'ble High Court of Delhi's letter no. 13574-90/CPC Sectt/DHC/2024 dated 15.07.2024 and this office letter no. 23160-23234/Comp./Gaz./PDJ West dated 22/07/2024, already circulated to all the Judicial Officers of West District.

It is once again impressed upon all the Judicial Officers of West District, except those who are not required to upload their orders and judgments on Case Information System ('CIS'), to ensure the compliance with the aforementioned letters and send an undertaking alongwith their monthly statement, affirming that all their orders and judgments have been uploaded on CIS, after signing by use of digital signatures.

Any non-compliance of this direction will be viewed seriously.

Information be provided to this office immediately.

V.K.
27/11/24

(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 37775-37854 /Comp./Gaz./PDJ/West/2024 dated 28/11/24

Copy forwarded to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
2. The officer Incharge Computer Branch, Central, THC, Delhi
3. The Reader to the undersigned
4. The PS to the undersigned
5. For uploading on LAYERS
6. For uploading on centralize website through LAYERS

V.K.
27/11/24

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI